

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 64 of 2020

IN THE MATTER OF:

Deepak Kishan Chhabria & Anr.

...Appellants

Vs.

Orbit Electricals Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:

Mr. Jaideep Gupta, Sr. Counsel

**Mr. Amar Dave, Mr. Rohit Gupta, Mr. Amit Jajoo,
Mr. Mohit Chadha, Mr. Kshitij Parashar, Mr.
Bhargav Kosuru, Ms. Prapti Kedia, Advocates**

For Respondent:

**Mr. Sudipto Sarkar, Sr. Advocate, Mr. Janak
Dwarkadas, Sr. Advocate, Mr. Shikhil Suri, Mr.
Shiv Kumar Suri, Mr. Kunal Mehta, Ms. Shilpa
Saini, Advocates for Respondent No. 1**

**Mr. Gopal Mukherjee, Sr. Advocate, Mr. Mahesh
Agarwal, Mr. Himanshu Satija, Mr. Ajitesh Soni,
Advocates for Respondent No. 2**

**Mr. P. Nagesh, Mr. Shivam Wadhwa, Advocates for
Respondent No. 6**

ORDER

(Through Virtual Mode)

03.03.2021: Pleadings are completed in this matter.

Both the parties are directed to file 'written submissions' not more than three pages along with 'relevant citations' within ten days.

Let the matter be fixed for '**Hearing**' on **25th March, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

S.S./kam